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**Central Administrative Tribunal**

**Lucknow Bench Lucknow**

**C.C.P.No.96/2006**

**In**

**Original Application No.552/2002**

**This, the 03<sup>rd</sup> day of December 2008**

**HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

**HON'BLE DR. A.K. MISHRA, MEMBER (A)**

Atul Kumar Srivastava S/o Late H.C. Srivastava, R/o House No.25,  
Purani Kotwali, City-Unnao District Unnao.

... Applicants.

By Advocate:- Ms Sapna Verma.

Ms. Ranu Chandra.

Versus.

1. Shri S.K. Mahajan SE (SG) SO-1 (Personal & Legal) for Chief Engineer (AF), Allahabad.
2. Colonel Balver Singh, Additional Chief Engineer for Chie Engineer (AF).
3. Radhey Lai, Administrative Officer for CWE (AF), Chakeri, Kanpur.

... Respondents.

By Advocate:- -x-.

**ORDER**

**BY HON'BLE MR. M. KANTHAIAH, MEMBER (J)**

Heard applicant counsel.

2. Perused the order of the Tribunal Dt. 09.09.2005 (Ann.A-1) and the orders passed by the respondents Dt. 12.12.2005 rejecting the claim of the applicant for compassionate appointment by way of reconsideration. When the respondents have reconsidered the claim of the applicant and passed reasoned order there is no act of contempt on the part of the respondents and as such, C.C.P. is not at all

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maintainable hence, the same is rejected with a liberty to the applicant to file fresh OA, if he is still aggrieved.

In the result, C.C.P. is ~~dismissed~~ <sup>rejected</sup>.

  
**(DR. A.K. MISHRA)**  
**MEMBER (A)**

  
**(M. KANTHAIAH)**  
**MEMBER (J)**

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